

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 182 of 2020**

Asha Devi

..... Petitioner

Versus

The State of Jharkhand & Anr.

..... Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Mr. Ajay Kumar Singh, Advocate

For the State

: Mr. P.A.S. Pati, Advocate

7/Dated: 09/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Counter-affidavit is on record.

Let this matter appear after two weeks.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/